



No. 12

**MONDAY, 18 OCTOBER 2021**

**11.30 A.M.**

11 30 AM

1. **NATIONAL ANTHEM**

The National Anthem was played at the commencement of the Session.

2. **QUESTION HOUR**

(i) On the commencement of the Question Hour, the Members sought clarifications and raised objections on the matter of postponed questions.

(ii) The Hon. Speaker delivered the following Ruling:

“It is an inherent and inalienable right of a Member of this House to seek and elicit information from the Government in order to discharge his duties as enjoined by the Constitution.

When a Minister seeks postponement under Rule 49 (2) of the Rules of Procedure and Conduct of Business on the grounds that it is not possible to collect the information in time as it is too detailed. I have to allow it.

Therefore, I request that the Members should not ask questions that are too detailed because it has to be collected, collated and given within the time limit and also the Minister should verify on the accuracy of the information tabled because ultimately the Minister is held responsible personally for the replies submitted.

When a Minister postpones a reply to a Question without any reasons, I cannot accept it as it is a Members' right to seek information. Though I cannot compel the Minister to reply to the question, I may advise the Member to rely on the other remedies available to address the issue.

The Minister, if he does not wish to reply or withhold the information in public interest, he should rely on Rule 49(3) of the Rules of Procedure and



state the same. If the Government withholds information on grounds of public interest, the Chair must accept that position. Postponement of replies to a question without any reason is not acceptable and the Minister may note the same.”

(Pandemonium in the House. The Members rushed to the well of the House, and thereafter, the House was adjourned at 11 43 AM and resumed its sittings at 12 30 PM).

### **QUESTIONS**

#### **(1)POSTPONED STARRED QUESTIONS POSTPONED TO NEXT SESSION**

i. Postponed Starred Question No.003C tabled by Shri Aleixo Reginaldo Lourenco, MLA, regarding ‘Cases filed against Comunidade Land’ (which was originally slated for answer on 24-03-2021) was postponed to the next Session.

#### **(II)POSTPONED STARRED QUESTIONS WERE LAID ON THE TABLE**

i. Postponed Starred Question No.1A tabled by S/Shri Rohan Khaunte, Jayesh Salgaonkar, Vinoda Palienkar and Vijai Sardesai, MLAs’ regarding ‘Present Status of Coal Block’ (which was originally slated for answer on 30-07-2021) was laid on the Table.

ii. Postponed Starred Question No.19C tabled by Shri Ramkrishna Dhavalikar, MLA regarding ‘Projects undertaken by Water Resources Department in the State of Goa’ (which was originally slated for answer on 28-07-2021) was laid on the Table.

#### **(III) STARRED QUESTIONS POSTPONED TO NEXT SESSION**

- i. Starred Question No. 2C tabled by Shri Rohan Khaunte, MLA, regarding ‘Status of Mopa Airport Project’, was postponed to next Session.
- ii. Starred Question No. 3A tabled by Shri Digambar Kamat, Leader of Opposition, regarding ‘Covid deaths in Goa’ was postponed to next Session.

#### **(IV) STARRED QUESTIONS LAID ON THE TABLE**



The replies to the rest of the Starred Questions listed for the day were laid on the Table.

**(2) POSTPONED UNSTARRED QUESTIONS POSTPONED TO NEXT SESSION**

- i. Postponed Unstarred Question No.42 tabled by Shri Rohan Khaunte, MLA, regarding 'Communitade Lands' (which was originally slated for answer on 24-01- 2021) was postponed to the next Session.
- ii. Postponed Unstarred Question No.030 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Purchases undertaken by Health Department via DHS and GMC from the time of Covid Pandemic' (which was originally slated for answer on 30-07- 2021) was postponed to next Session.
- iii. Postponed Unstarred Question No.096 tabled by Shri Rohan Khaunte, MLA, regarding 'Statistical Covid Data' (which was originally slated for answer on 30-07- 2021) was postponed to next Session.
- iii. Postponed Unstarred Question No.102 tabled by Shri Rohan Khaunte, MLA, regarding 'Purchases in Public Health Sector', was postponed to next Session.

**(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

- i. Postponed Unstarred Question No.073 tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Projects undertaken by Water Resources Department in the State of Goa' (which was originally slated for answer on 28-07- 2021) was laid on the Table.
- ii. Postponed Unstarred Question No.101 tabled by Shri Rohan Khaunte, MLA, regarding 'Consultant for Coal Mining' (which was originally slated for answer on 30-07- 2021) was laid on the Table.

**(4) UNSTARRED QUESTIONS POSTPONED TO NEXT SESSION**



i. Unstarred Question No. 20 tabled by Shri Digambar Kamat, Leader of Opposition, regarding 'Recruitment of Multitasking Staff' was postponed to the next Session.

ii. Unstarred Question No. 77 tabled by Shri Rohan Khaunte, MLA, regarding 'Health management services in GMC' was postponed to the next Session.

iii. Unstarred Question No. 82 tabled by Shri Vijai Sardesai, MLA, regarding 'Cannabis Cultivation in the State' was postponed to the next Session.

iv. Unstarred Question No. 67 tabled by Shri Rohan Khaunte, MLA, regarding 'Mopa Airport Project' was postponed to the next Session.

**(5) UNSTARRED QUESTIONS WERE LAID ON THE TABLE**

The replies to Questions in Unstarred listed for the day were laid on the Table.

**12 30 PM**

**3. ZERO HOUR MENTIONS**

**1. Shri Vijai Sardesai, MLA,** made a mention as regards the fear and anxiety in the minds of the people of Goa, particularly, the fishing community who are angered by the fishermen from neighbouring States venturing into our coastal waters and using illegal methods of fishing like bull trawling. The inaction of the Government in this regard is depriving the local fishermen of their livelihood and also which is leading to the citizens of Goa being deprived of good quality fish.

Dr. Pramod Sawant, Chief Minister, replied to the Mention.

**2. Shri Rohan Khaunte, MLA,** made a mention as regards the fear and anxiety in the minds of the people, due to the sudden increase in the stamp



duty of conveyance deeds, especially for registration of housing societies. Vide notification dated 17/06/2021 published in the Official Gazette, the stamp duty on registration fee of Conveyance Deed was hiked from 1.5% to 3%. This has raised concerns amongst the residents of most housing societies who have already paid stamp duty to builders prior to this Notification. Paying another 1.5% would not only be unfair to them but would cast a substantial financial burden on people amidst this pandemic. A capping or date of prospective implementation should be set, without affecting the interests of those who have paid their stamp duty fee. This would relieve people from the additional burden of paying double stamp duty during this Covid pandemic. The steps Government proposes to take in this regard. “

Shri Nilesh Cabral, Minister for Law and Judiciary, replied to the mention.

**3. Shri Ravi Naik, MLA,** made a mention as regards the fear and anxiety in the minds of the people of Ponda due to the pathetic conditions of roads in Ponda Constituency, due to digging and damage caused by laying of pipelines by the Sewerage and Infrastructure Development Corporation of Goa Ltd. and Goa Natural Gas Pvt. Ltd, during the last seven years. This is particularly caused by improper planning. The roads are dug up in entire Ponda and Curti Khandepar Panchayat. The work of restoration and resurfacing of roads are still pending. The action the Government intends to take in the matter.

Dr. Pramod Sawant, Chief Minister, replied to the Mention.



**4. Shri Antonio Fernandes, MLA,** made a mention as regards the fear and anxiety in the minds of the kiosk owners having kiosks near Goa Medical College and whose kiosks were demolished and removed in the month of July. The Government had assured for rehabilitation but till date no action been taken for rehabilitation. These kiosks were the only source of earning bread and butter of the people. The steps the Government has taken to rehabilitate the kiosks on priority in view to reduce the sufferings of kiosk owners due to financial problems.

Shri Francis Silveira, MLA' sought clarifications thereto.  
Dr. Pramod Sawant, Chief Minister, replied to the Mention.

**5. SHRI RAMKRISHNA DHAVALIKAR, MLA,** made a mention about apprehension in the minds of sports lovers on the present condition of the Late Shri Bhausahab Bandodkar football ground at Campal, which was once upon a time a favourite ground for football lovers as well as for young upcoming players. The steps the Government has taken to develop the said ground atleast for locals for practice purpose.”

Shri Manohar Azgaonkar, Minister for Sports and Youth Affairs replied to the Mention.

**6. SHRI ALEIXO. R. LOURENCO, MLA,** made a mention about fear and anxiety in the minds of depositors and the general public, on the news of the increase of NPAs' in the various Co-operative Credit Societies as reported in the media, wherein two leading banks have already gone into liquidation and the innocent depositors, cannot even withdraw their hard



earning savings in emergency situations, due to restrictions imposed by R.B.I. The action the Government intends to take in this regard.”

S/Shri Wilfred D'Sa and Churchill Alemao, MLAs' sought clarifications thereto.

Shri Govind Gaude, Minister for Co-operation, replied to the mention.

**7. SHRI CLAFASIO DIAS**, MLA made a mention about fear and anxiety in the minds of the people of Mulem-Paroda regarding illegal land filling in Survey No. 100/1 at Curpem, Agramod in Mulem village, thus causing danger to the lives of three families residing in old mud houses because of flooding of rain water in their houses due to the said illegal land filling. The measures the Government will take in the matter.

Smt. Jennifer Monserratte, Minister for Revenue replied to the Mention.

(The House was adjourned for lunch at 1 23 PM and resumed its sittings at 2 30 PM)

**2 30 PM**

**3. ZERO HOUR MENTIONS (CONTINUED)**

**8. SHRI ROHAN KHAUNTE**, MLA made a mention about fear and anxiety in the minds of senior citizens, women of the State due to the pendency of money to be disbursed under vital schemes like Dayanand Social Security Scheme, Griha Aadhar Scheme and the Ladli Lakshmi Scheme respectively. Due to the pandemic, people have faced unemployment crisis, increase in the price of essential commodities and other similar hardships. Senior citizens who are dependent on money which comes from the Dayanand Social Security Scheme are also in a



helpless situation. The Griha Aadhar Scheme disbursement hasn't taken place for the existing beneficiaries from April 2021 till date. Additionally, from 2016 till date, the applications under Griha Aadhar are yet to be sanctioned. The applications under Ladli Lakshmi are also pending disbursement from 2017 till date. Moreover, the disbursement under Dayanand Social Security Scheme for the existing beneficiaries is pending

from June 2021 till date and those pending sanction is awaited from 2019 till date. The people who avail benefits under the Scheme come from financially challenging backgrounds and therefore rely on these benefits. The steps Government proposes to take in this regard.

Dr. Pramod Sawant, Chief Minister, replied to the Mention.

**2 35 PM**

**4**

### **OBITUARY REFERENCES**

**SPEAKER** made the Obituary References on the sad demise of the following distinguished dignitaries/luminaries:-

#### **1. DISTINGUISHED PERSONALITIES**

- 1. Late Shri Kalyan Singh**, former Governor of Rajasthan, former Chief Minister of Uttar Pradesh and former Member of Parliament.
- 2. Late Shri Oscar Fernandes**, former Union Minister and former Member of Parliament.
- 3. Late Shri Justice Gustav Couto**, the first Goan Judge of the Bombay High Court.
- 4. Late Fr. Gregory Naik**, noted Jesuit Priest, educationist and counsellor.
- 5. Late Shri Balaji Tambe**, renowned Ayurveda proponent and spiritual leader.
- 6. Late Smt. Hausatai Patil**, veteran freedom fighter.





7. **Lieutenant Colonel Late Shri Anant Sadashiv Gokhale**, the first Commissioned Officer of the 13th Battalion Brigade of the Guards in March 1968, who carried out major operations of the Indian Army, successfully.
8. **Late S/Shri Chandrakant Velip and Jaiwant Vaikunt Burye**, veteran freedom fighters.
9. **Late Shri Vaman Navelcar**, a renowned artist.

**2. FILM/THEATRE/MUSIC/PERFORMING ARTS  
MAESTROS/ LITTERATEURS**

1. **Late S/Shri Buddhadeb Guha and Dattatray Mirasdar**, renowned litterateurs.
2. **Late Smt. Jagjit Kaur**, veteran music legend.
3. **Late S/Shri Nedumudi Venu, Ghanshyam Nayak, Arvind Trivedi, Siddharth Shukla and Late Smt. Leena Dias**, veteran actors.

**3. NOTED SPORTS PERSONALITIES/LEGENDS**

1. **Late Shri Syed Shahid Hakim**, former Olympian footballer.

(The House stood in silence for a minute as a mark of respect to the departed souls).

2 41 PM

**5. PAPERS LAID ON THE TABLE**

1. **DR. PRAMOD SAWANT**, Chief Minister laid Notification regarding Goa Goods and Service Tax Act, 2017.
2. **SHRI. CHANDRAKANT KAVLEKAR**, Dy. Chief Minister laid the Notification regarding reduction and restoring the infrastructure tax rates.



3. **SHRI. MAUVIN GODINHO**, Minister of Housing laid the Audit Report for the year 2018-2019 along with the Certificate pertaining to Goa Housing Board, Porvorim Goa.
4. **SHRI. NILESH CABRAL**, Minister for Environment laid the Rules/ Regulations/sub-rules/bye- Laws (Department of Environment and Climate Change).
5. **DR. PRAMOD SAWANT**, Chief Minister laid the Copy of Rules namely Goa Micro, Small and Medium Enterprises Development Rules, 2007 as Notified vide Notification No.3-67-2006-IND dated 13-07-2007 and published in Extraordinary Official Gazette, Government of Goa, Series I No. 15 dated 17<sup>th</sup> July 2007.
6. **DR. PRAMOD SAWANT**, Chief Minister laid the following Notification on Regulation on the Table of the House:
  - a. Notification No.1/RERA/ Regulation of GRERA/2020/4 Dated 07/07/2021 published in the Official Gazette, Series I No. 19 dated 05/08/2021.
  - b. Notification No. 1 RERA/ Regulation of GRERA/2020/5 dated 31/08/2021 published in the Official Gazette, Series I No. 27 dated 30/09/2021.

2 42 PM

## 6. CALLING ATTENTIONS

1. **SHRI DIGAMBAR KAMAT, Leader of Opposition**, called the attention of the Chief Minister/Minister for Home to the following:

“Fear and anxiety in the minds of the people of Goa on rising criminal activities in Goa. The recent four murders including one double murder in a span of four days has raised serious concerns on the complete collapse on law and order in the State .The steps the Government will take in the matter.”



**DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Members sought clarifications thereto:-

1. Shri Digambar Kamat, Leader of Opposition.
2. Shri Ravi Naik, MLA.
3. Shri Vijai Sardesai, MLA.
4. Shri Rohan Khaunte, MLA.

(**Shri Isidore Fernandes, Dy. Speaker** in Chair at 3 13 PM.)

5. Shri Ramkrishna Dhavalikar, MLA.
6. Shri Aleixo. R. Lourenco, MLA.
7. Shri Churchill Alemao, MLA.

(**Shri Rajesh Patnekar, Speaker** in Chair at 3 37 PM.)

8. Shri Pratapsingh R. Rane, MLA.
9. Shri Isidore Fernandes, Dy. Speaker.
10. Shri Prasad Gaonkar, MLA.

**DR. PRAMOD SAWANT**, Chief Minister replied to the Calling Attention Motion.

(The House was adjourned for tea at 4 00 PM and resumed its sittings at 4 30 PM.)

2. **SHRI RAVI NAIK, MLA**, called the attention of the Minister for Power to the following:

“Fear and anxiety in the minds of the people of Ponda Constituency due to frequent interruptions in power supply and voltage fluctuations resulting in damages to the electrical items particularly at Gauthan Khandepar, Khadpabandh, Tisk and Sadar Bazar. The steps the Government intends to take in the matter.”

Dr. Pramod Sawant, Chief Minister and Shri Nilesh Cabral, Minister for Power, made a statement in regard thereto.



The following Members sought clarifications thereto:

1. Shri Ravi Naik, MLA.
2. Shri Ramkrishna Dhavalikar, MLA.
3. Shri Aleixo. R. Lourenco, MLA.

**(Shri Isidore Fernandes, Dy. Speaker in Chair at 5 15 PM)**

4. Shri Pratapsingh Rane, MLA
5. Shri Prasad Gaonkar, MLA

Dr. Pramod Sawant, Chief Minister and Shri Nilesch Cabral, Minister for Power, replied to the Calling Attention Motion.

**5 28 PM**

**7. ASSENT TO BILLS**

**SECRETARY** reported assent of the Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Fifteenth Session, 2021:-

1. The Goa Appropriation (No.3) Bill 2021.
2. The Goa Appropriation (No.4) Bill 2021.
3. India International University of Legal Education and Research of the Bar Council of India Trust at Goa, Bill, 2021.
4. The Goa Housing Board (Amendment) Bill, 2021.
5. The Court Fees (Goa Amendment) Bill 2021.
6. The Goa Investment Promotions Facilitation of Single Window Clearance Bill, 2021.
7. The Goa Laws (Amendment) Bill, 2021.
8. The Indian Stamp (Goa Amendment) Bill, 2021.
9. The Goa Agricultural Produce and Live Stock Marketing (Promotion and Facilitation) (Amendment) Bill, 2021.
10. The Goa, Barge (Taxation on Goods) (Amendment) Bill, 2021.
11. The Goa Goods and Services Tax (Amendment) Bill, 2021.
12. The Goa Public Lighting Duty Bill, 2021.
13. The Goa Mineral Development Corporation Bill, 2021.



14. The Goa Town and Country Planning (Amendment) Bill, 2021.
15. The Goa Public Gambling (Amendment) Bill, 2021.
16. The Goa (Regulation of film Shooting) Bill, 2021.
17. The Goa Shops and Establishments (Amendment) Bill, 2021.
18. The Goa Waste Management (Amendment) Bill, 2021.
19. The Goa Panchayat Raj (Amendment) Bill, 2021.

**5 28 PM**

**8. BUSINESS ADVISORY COMMITTEE REPORT**

**DR. PRAMOD SAWANT**, Chief Minister presented the Fifth Report (2021) of the Business Advisory Committee; and

**DR. PRAMOD SAWANT**, Chief Minister also moved the following:

“This House do agree with the Fifth Report (2021) of the Business Advisory Committee”.

The Motion was put to vote and adopted.

**5 29 PM**

**9. PRESENTATION, DISCUSSION, VOTING AND PASSING OF SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2021-22 (SECOND BATCH)**

**DR. PRAMOD SAWANT, CHIEF MINISTER** presented the Supplementary Demands for Grants for the year 2021-2022 (Second Batch).

The Supplementary Demands for Grants for the year 2021-2022 (Second Batch) were discussed, voted and passed by the House.

**5 30 PM**



10. **INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.5) BILL, 2021 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR, 2021- 2022 (SECOND BATCH).**

**DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce the Goa Appropriation (No. 5) Bill, 2021. The leave to introduce the Goa Appropriation (No. 5) Bill, 2021 was granted and the Bill was introduced.

**DR.PRAMOD SAWANT**, Chief Minister moved that the Goa Appropriation (No.5) Bill, 2021 be taken into consideration.

The following Members spoke:

1. Shri Digambar Kamat, Leader of Opposition.....5 32 PM
  2. Shri Rohan Khaunte, MLA.....5 35 PM
  3. Shri Prasad Gaonkar, MLA.....5 53 PM
  4. Shri Pratapsingh. R.Rane, MLA.....6 12 PM
  5. Shri Ramkrishna Dhavalikar, MLA.....6 15 PM
  6. Shri Aleixo. R. Lourenco, MLA.....6 28 PM
  7. Shri Churchill Alemao, MLA.....6 46 PM
- Shri Rajesh Patnekar, Speaker in Chair at 6 47 PM**
8. Shri Atonio Fernandes, MLA.....7 07 PM
  9. Shri Clafasio Dias, MLA.....7 17 PM
  10. Shri Isidore Fernandes, Dy. Speaker.....7 18 PM

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, the Schedule, Clause 1, the enacting formula and the long title were put to vote and adopted.

**DR.PRAMOD SAWANT**, Chief Minister moved the Motion that the Bill be passed.

The Motion for passing of the Bill was put to vote and passed.



**5 30 PM**

**11. GOVERNMENT BILLS-INTRODUCED**

**1. DR.PRAMOD SAWANT**, Chief Minister moved for leave to introduce The Goa Preservation of Trees (Amendment) Bill, 2021.

**2. DR. PRAMOD SAWANT**, Chief Minister, moved for leave to introduce the Goa (Verification of Tenants) Bill, 2021.

**(HOUSE WAS ADJOURNED AT 8 24 PM TO MEET AT 11 30 AM ON TUESDAY THE 19<sup>TH</sup> OCTOBER 2021)**

**PORVORIM-GOA  
18<sup>th</sup> OCTOBER , 2021**

**NAMRATA ULMAN  
SECRETARY**